

**SHRI ANADICHARAN DAS:** Sir, I introduce the Bill.

**SHRI PIUS TIRKEY:** Sir, I introduce the Bill.

15.33 hrs

**CEILING ON WAGES BILL\***

[English]

**SHRI S.B. SIDNAL (Belgaun):** Sir, I beg to move for leave to introduce a Bill to provide for ceiling on wages of a family and for matters connected therewith.

**MR. DEPUTY-SPEAKER:** The question is:

" That leave be granted to introduce a Bill to provide for ceiling on wages of a family and for matters connected therewith. "

*The Motion was adopted.*

**SHRI S.B. SIDNAL:** Sir, I introduce the Bill.

**CONSTITUTION (AMENDMENT) BILL\***

**(Omission of article 44, etc.)**

15.34 hrs

[English]

**SHRI MORESHWAR SAVE (Aurangabad):** Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

**MR. DEPUTY-SPEAKER:** The question is:

" That leave be granted to introduce a Bill further to amend the Constitution of India. "

*The motion was adopted.*

**SHRI MORESHWAR SAVE:** Sir, I introduce the Bill.

**CONSTITUTION (AMENDMENT) BILL\***

**(Amendment of article 244, etc-)**

15 33 1/2 hrs.

[English]

**SHRI PIUS TIRKEY (Alipurduars):** Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

**MR. DEPUTY-SPEAKER:** The question is:

" That leave be granted to introduce a Bill further to amend the Constitution of India. "

*The motion was adopted.*

**PLACES OF WORSHIP (SPECIAL PROVISIONS) REPEAL BILL\***

15.34 hrs

[English]

**SHRI MORESHWAR SAVE:** Sir, I beg to move for leave to introduce a Bill to repeal the Places of Worship (Special Provisions) Act, 1991.

**MR. DEPUTY-SPEAKER:** The question is:

" That leave be granted to introduce a Bill to repeal the Places of Worship (Special Provisions) Act, 1991. "

*The motion was adopted.*